

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:281
ANSWERED ON:18.03.2013
POLLUTION BY PESTICIDES
Badal Harsimrat Kaur

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether non-biodegradable pesticides/insecticides/weedicides are polluting the environment;
- (b) if so, the details thereof;
- (c) whether the Government has initiated any scheme to prevent pollution caused by non-biodegradable pesticides/insecticides/weedicides; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 281 DUE FOR REPLY ON 18.03.2013 RAISED BY SHRIMATI HARSIMRAT KAUR BADAL REGARDING 'POLLUTION BY PESTICIDES'.

(a) & (b): Indiscriminate and excessive use of non-biodegradable pesticides/ insecticides/weedicides has the potential to pollute soil as well as water resources, including ground water.

(c) & (d): The Insecticides Act, 1968, administered by the Ministry of Agriculture, regulates the import, manufacture, sale, transport, distribution and use of insecticides. The insecticides are registered for use in agriculture after rigorous scrutiny of scientific data to ensure their bio-efficacy and safety to human, animal and environmental health. The Ministry of Agriculture is popularizing the concept of Integrated Pest Management for control of pests, diseases and weeds on various crops which envisages use of non chemical methods including use of biopesticides and judicious use of chemical pesticides. Farmers are advised to use registered pesticides at recommended dosage and observe the required precaution and other instructions as given in label.